

S.N.	State/DLSA/TL SC	Taluks covered(in figures)	No. of Programmes conducted	Name of Taluks where Program held & Date & time of Programme	Number of Participants	Name of Resource Persons with their profiles	Duration of Program	List of Laws Covered	Whether Banner Installed Yes or No	Venue	No. of Pamphlets & Study Material distributed	No of Participants in whose phone NALSA app downloaded	No of Participants who showed intention to avail Legal Aid	General nature of questionsraised
1	Araria	3	3	Rampur Mohanpur Araria Dt.- 15.07.2023 Rampur Mohanpur Araria Dt.- 22.07.2023 Gayari Araria Dt.- 27.07.2023	210	Sri Sohan Lal Thakur , Panel Lawyer, Smt. Anmana Kumari, Panel Lawyer ,Smt. Sangita Kumari, Panel Lawyer	each prog. 4 hrs.	Women related laws	Yes	C.L.F. Office, Ram Mohanpur, C.L.F. Office, Ram Mohanpur, C.L.F. Office, Ram Mohanpur, Gayari	Pamphlets were distributed	0	0	0
2	Aurangabad	2	3	Aurangabad Taluka Dt. 18.07.2023 & 22.07.2023 Time- 10 to 2 pm Daudnagar Taluka Dt.-10 to 2 pm	180	Sri Pranaw Shankar, Sec. Smt. Sweeti Sehwat, ASP, Smt. Snehlata, Panel Lawyer Sri Abhinandan Kumar, Panel Lawyer , Sri Sujeet Kr. Singh, Panel Lawyer, Sri Rana Saroj Kr. Singh, Panel Lawyer	each prog. 4hrs.	Posh Act, Family Law, Dowry Act, Posco, Rape and Sexual Assault	Yes	Vidhiik Sewa Sadan, Aurangabad, Project Inter Girls H. S. Deo, Rajyakrit Inter G.H. S. Daudnagar	108	30	2	DomesticViolence ,Family Matter
3	Begusarai	3	3	1.Manjhaul Dt. - 14.07.2023 Time-11 am 2. Begusarai Dt.- 21.07.2023 Time-11 am 3.Teghra Begusarai Dt. 26.07.2023 Time-11 am	233	Sri Manibhushan Kumar, Smt.Sangita Kumari, Sri Dilip Kumar	each prog. 4 hrs.	All topic related to right of Women and her empowerment	Yes	Rajkiyakrit D.P.B. V. Manjhaul, Omar Balika H.S. Begusarai, B.N.K.Inter College, Teghra	180	14	4	women related health , educationcareer and reservation

4	W. Champan	3	5	1.Bettiah Dt.- 25.07.2023 Time-11 to 4 pm 2.Bettiah Dt. -28.07.2023 Time- 10.30 to 4 pm 3. Bettiah Dt. - 31.07.2023, Time-11 to 4 pm, 4.Narkatiyaganj Dt. - 18.07.2023 Time-11 to 4 pm 5. Bagaha Dt.-22.07.2023 Time- 11 to 4 pm	294	Sri Surendra Kumar Adv. Smt. Amrita Anand Adv. Sri Kaushal Kumar Jha ,Adv. Smt. Sabrun Nesa, Adv. Sri Ravikant Pathak ,Adv. Sri Alok Kumar, Srivastava, Adv.	each prog. 4 hrs and 30 min.	PC & PNDT Act, Pocso Act, Women victim compensation Scheme,women's rights in property, etc.	Yes	Majhauiya Block Campus, ADR Building Civil Court Campus, Chanpatia Block Campus, Maldahiya panchayat, Parasa Banchahri Panchayat	300	0	0	About free LegalAid and women compensation
5	Bhabhua	2	3	Bhabhua Dt.- 15.07.2023 Dt.- 22.07.2023 , Mohania/Durgawati Dt.-28.07.2023	172	Smt. Raj Kri. Mishra, Adv. Sri Jitendra Upadhy, Adv.		Women & the constitution Family Law, Cri. & Civil Law, Labour Law, Dowry Act. Pocso Act.	Yes	Conferece Hall Dist. Collectorate Office, Panchayat Sarkar Bhawan , Padhauti , Meeting Hall, Durgawati Kaimur	180	142	99	Rights to women
6	Banka	1	3	1. Banka Dt. 12.07.2023 Time-10 am 2. Bounsi Banka Dt. -19.07.2023 time 10 am 3. Samukhiya Mod Banka Dt. - 31.07.2023 Time-10 am	305	Sri Subodh Kumar Modi, Adv. Smt. Archana Verma Adv. ,Sri Santosh Kr. Singh Adv. Smt. Prema Rani Roy Adv. & Smt. Hemlata Jaiswal, Adv.	5 hrs.	Fundamental Rights Marriage & Divorce. Rape & Sexual Assault Acid Attack, domestic Violence Dowry Death etc.	Yes	Indoor Stadium Banka, Shivdham Bounsi & Sarvoday Nagar Degree College,Banka	180	62	63	domestic Violence ,Dowry death maintenance
7	Bhagalpur	2	3	1. 1. Kahalgaon Dt. 2. Naugachia Dt.	234	Smt. Punam Kumari Adv. Smt. Anita Sharma Social worker	3hrs.	Function of NCW, Women and the Constitution, Family Law, Cri. And Civil Law, Labour Law , women in custody etc.	Yes	TRYSEM Bhawan, Pirpainti Kahalgaon, TRYSEM Bhawan, Sanhoula, Kahalgaon, Middle S. Dharhara, Naugachia	180	0	0	0

8	Bhojpur	3	3	1. Jagdishpur Dt. 17.07.2023 Time-10.30 am 2. Piro Dt. 22.07.2023 Time-10.30 am 3. Ara Dt. 27.07.2023 Time-9.30 am	224	Smt. Sanju Singh, Adv. Smt. Savita Ali, Adv.	each prog. 4 hrs.	Function of NCW, Women and the Constitution, Family Law, Cri. And Civil Law, Labour Law, women in custody etc.	Yes	Sub-Div. office Jagdishpur, Bhojpur, Sahid Bhawan Piro Block, Bhojpur, Vidha Bhawan, Ara, Bhojpur	1200	0	0	Related to Domestic violence, Dowry Act. Women education etc.
9	Buxar	2	3	Buxar Dt. 20.07.2023, Dt. 24.07.2023 Dt. - 27.07.2023 Time-11 am to 4 pm (each prog.)	195	Smt. Kanchan Kumari, Adv. Smt. Rima Kumari, Adv.	5 hrs.	Domestic Violence, Maintenance, Marriage & Divorce, Fundamental rights	Yes	ADR Building Buxar, M.U.B.H.S. Dumraon and K.K. Mandal M. College, Buxar	100	50	0	Related to protection of women at work place
10	Darbhanga	3	3	1. Benipur (Ali Nagar Block Dt. 12.07.2023 2. Biraul Block Dt. - 19.07.2023 3. Sadar (Hayaghat) Dt. 26.07.2023 (Time - 11.30 am)	256	Smt. Meera Kumari Sri Vinod Kumar, Sri Noor Ali Khan Smt. Reena Kumari, Smt. Punam Kumari Sri Sanjeev Kumar	each prog. 3 hrs.	Women & Constitution, Family Law, Cri. & Civil Law, Labour Law, Women in custody etc.	Yes	1. Ali Nagar Block 2. Biraul Block 3. Anandpur Sahora Panchayat Hayaghat	1000	37	0	0
11	Gaya	3	3	1. Tekari Dt. 14.07.2023 Time 12 pm 2. Sadar Dt. 21.07.2023 Time-12 pm 3. Sherghati Dt. - 28.07.2023 Time-12 pm	180	Smt. Kumari Suman Singh, Smt. Anju Verma,	3 hrs.	Empowerment of Women through Legal Awareness	Yes	Meeting Hall of Tekari Block, Nawaranga Panchayat Sarkar Bhawan Manpur Block, Meeting Hall of Imamganj Block	180	143	0	Related to women
12	Gopalganj	3	3	1. Manikpur Panchayat Dt. 16.07.2023 Time-10 to 1 pm 2. Ekdanga panchayat, Hathua Dt. - 23.07.2023 Time-10 to 1 pm 3. Pakaulibado Panchayat, Hathua Dt. - 23.07.2023 Time-10 to 1 pm	333	Sri Sanjay Kumar Dwivedi, Adv. Sri Omprakash Tiwari Adv. Sri Uday Narayan Pandey, Adv. Sri Sanjeev, Adv. Sri Harde Ali, Adv. and Sri Shambhoo Mishra, Adv.	each prog. 3 hrs.	Marriage & divorce, Maintenance Laws, women right to property, PNDT Act etc.	yes	Manikpur Panchayat, Ekdanga panchayat, Hathua, Pakaulibado Panchayat, Hathua	333	0	0	Provision of pension for widow and Sr. citizen women etc.

13	Hajipur	3	3	1. Hajipur, Dt.- 14.07.2023 Time-11 am 2. Mahua Dt.- 19.07.2023 Time-11 am 3. Mahnaar Dt. 26.07.2023 Time-11 am	403	Sri Shashi Bhushan, Smt. Rakhi Jaiswal, Smt. Nutan Kumari, Sri Krishna Ranjan, Sri Gyanranjan Smt. Neelam Sharma	11 am to 3.40 pm , 11am to 3.25 pm and 11am to 3.00 pm	Women and the constitution , Family Law, Cri. & Civil Law , Labour Law etc.	Yes	Prakhand Sabhagar kaksh Hajipur, Anumandal Sabhagar Kaksh, Mahua, Anumandal Sabhagar, Kaksh , Mahanar	11type of pamphlet	10	0	FamiliarLand Dispute
14	Jamui	0	3	Smt. Shweta Kumari , Adv. Sri Primal Kumar Singh, Adv. Sri Rajiv Kumar, Adv.	213	Sweta Kumari, Adv. Sri Primal Kumar Singh, Adv.	3-4 hrs.	Role & function of NCW for women, Family Law, Cri. & Civil Law, Labour Law , Women in Custody etc.	Yes	i, +2 G. H. S. Jan	195	115	213	if female are entitled for rightsin propertyof their parents
15	Jehanabad	0	3	1. ADR Building ,Jehanabad Dt. 15.07.2023 2. Gram complex Bhawan, Collectorate, Jehanabad Dt. 21.07.2023 3. Arwal Dt. 28.07.2023	191	Smt. Deorani Kumari , Smt. Rita Kumari Saxena , Smt. Kiran Kumari, Sri Binod Kumar, Dr. Rajesh Chandra	each prog. 3-4 hrs.	Indecent Representation of women (prohibition)Act, Dowry Act, Materity benefit Act , Family court Act . Posh Act. etc.	Yes	ADR Building ,Jehanabad , Gram complex Bhawan, Collectorate, Jehanabad , Meeting Hall in collectorate Arwal	180	0	0	0
16	Katihar	0	3	1. Katihar Dt. 12.07.2023, 18.07.2023 & 25.07.2023	306	Sri Bijay Kumar Srivastava, Md. Atiqul hasan , Sri Deo Kumar Jha	2 hrs.	women empowerment & Law related to women, Pocso Posh Act etc.	Yes	Conference Hall Vikas Bhavan , Collectorate, Katihar , MJM Hahila College, Katihar, ADR Building Katihar	0	28	11	0
17	khagaria	2	3	1. Khagaria Dt. 25.07.2023Time-11 to 2 pm 2. Gogri Dt. 18.07.2023 &- 21.07.2023 Time-11 to 2 pm	234	Sri Uchit Singh Adv. Smt. Kumari Sharda Verma Adv. Miss Jayshreene Kumari, Adv.	3 hrs.	As per direction in annexure A	Yes	Conferece Hall Block Beldaur, Conference Hall Block Gogri, ADR Building Civil Court, Khagaria	234	32	18	Related to women

18	Kishanganj	1	3	1. Kishanganj Dt. 12.07.2023 Time-11am , 2. Kishanganj Dt. 14.07.2023 Time-11 am & 3. Kishanganj Dt. 30.07.2023 Time 11 am	179	Smt. Farzana Begum, Adv. & Smt. Rachana, Adv.	each prog. 4 hrs.	Women related law,	Yes	Sadar Hospital , Kishanganj, Thakurganj Block Office, Rachana Bhawan, Kishanganj	179	0	0	0
19	Lakhisarai	0	3	Lakhisarai Dt.- 15.07.2023 Time-11 am, 18.07.2023 Time-1 pm , Dt.- 22.07.2023 Time-11am	180	Ms. Kri. Babita, Adv. Sri Ramesh Kr. Tripathi , Adv. Sri Sitesh Sudhanshu, Adv.	each prog. 2 hrs.	women and Constitution Family law Criminal & Civil law, Labour law etc.	Yes	Sadar Hospital , Barahia High School , Mahila Vidya Mandir	100	0	0	0
20	Madhepura	1	3	1. Udakishanganj Dt. -18.07.2023, 19.07.2023 & Dt. 22.07.2023 (Time-10 to 1 pm)	70	Sri Tripurari Singh, Adv Sri Shashi Abhishek Adv. , Md. Rustam Adv., Sri Vijay Kr. Yadav, Adv. Sri Nishant Kumar Adv. , Sri Alok Kr. Sinha, Adv.	3 hrs.	Basic Legal Right of women , women and Constitution	Yes	Shivnand kanta K.H.S, Udakishanganj, K.K. S. Madhepura, SNPM H. S. Madhepura	286	16	1	related to womenrights
21	Madhubani	3	3	1.Kako Panchayat Jhanjharpur Dt. - 14.07.2023 Time-10.30 to 2.30 pm 2. Pandaul Panchayat Dt. - 16.07.2023 Time-10.30 to 2.30 pm 3. Benipatti Dt.- 19.07.2023 Time-10 to 2.30 pm	229	Smt. Bina Choudhar Office in Charge Mahila Helpline Smt. Bharti Kumari, Adv. Smt. Renu Mishra, Smt. Shubha Kumari, Adv.	each prog. 4 hrs.	Women & Constitution, Famil law, Cri. & Civil law, Labour Law, Domestic Violence, POC SO Act, PC & PNDT Act etc.	Yes	Kako Panchayat, TPC Bhawan, Pandaul, Meghdootam Bhawan, Benipatti	1380	0	0	Regarding domesticViolence
22	Motihari	6	6	1. Areraj Dt. 16 .07.2023 2. Raxaul, Dt.- 19 .07.2023 3. Motihari, Dt. 23 .07.2023 4. Pakaridayal Dt. 25 .07.2023 5. Chakia Dt.-26 .07.2023 5. Sikarahana (Dhaka) Dt.30 .07.2023	343	Smt. Krishna Singh, Adv. Sri Arvind Kumar, Adv.	each prog. 3-4 hrs.	Marriage & divorce, Domestic Violence, Dowry death , druelty , right to property	Yes	P.S.S.N.G.H.S. Areraj, Chhaura dano Block, M.J.K. Govt. G. Inter College, Motihari, Pakaridayal Block, Chakia Block (TRYSEM Bhawan), S.S. H. S. Dhaka	0	5	15	Marriage & Divorce, Domestic Violence, Dowry death etc.

23	Munger	3	3	Kharagpur Dt.- 18.07.2023 2. Bariyarpur Dt.- 21.07.2023 3. Sadar Munger, Dt.- 25.07.2023	177	Smt. Mridula Kashyap, Adv. Smt. Jyotshana Kumari Adv. Ms. Gauri Kumari, Adv. Smt. Pushplata Kumari,	each prog. 4 hrs.	Women & the Constitution , Family Law , Cri. & Civil Law , Labour Law, Women and the reproductive health rights.	Yes	Anumandal Sabhagar,Khara gpur, Amedker Bhawan, Bariyarpur, Sadar Block,Munger	180	0	0	Yes
24	Muzaffarpur	8	8	1. Aurai Block Dt. 15.07.2023 2. Motipur Block Dt.-18.07.2023 3. Kanti Block Dt. 19.07.2023 4. Mushahri Block Dt. 21.07.2023 5. Sakra Block Dt. 22.07.2023 6. Kudhani Block Dt. - 24.07.2023 7. Meenapur Block Dt.- 26.07.2023 8. Saraiya Block Dt.-30.07.2023	560	Smt. Rimjhim Kumari P. Adv. Smt. Mamta Kumarii Mahila Help Line, Smt.Asha Sinha, P. Adv. Smt. Jyoti Kumari Mahila Help Line,	3-4 hrs.	Fundamental Rights Domestic violence , Posh Act Labour law,Cri.& Civil Law etc.	Yes	Ratwara Bindwara(East) Aurai Block, Muzaffarpur, Parsauninath panchayat Motipur, Muzaffarpur,Lasg aripur Mela, Kanti Block, Muzaffarpur,Shei hpura panchayat, Mushahri Block, Muzaffarpur, Block Office campus , Kidhani, Block, Muzaffarpur,Mu ksudpur panchayat Meenapur Block, Muzaffarpur, Kids camp P.S. Gopinathpur Saraiya Block,Muzaffarp ur	560	0	0	0
25	Nalanda	3	3	1. Rajgir Dt.- 14.07.2023 2. Biharsharif Dt. 15.07.2023 3. Hilsa Dt.-26.07.2023	180	Smt. Seema Kumari, Panel Lawyer Smt. Sushma Kumari Panel Lawyer	3-4 hrs.	The protection of women from Domestic Violence / Child Marriage Act, Dowry prohibition Act & POCSO Act etc.	Yes	Training & Learning Centre, Bhui Bazar Sharm Bhawan Biharsharif S.U. College, Hilsa	180	0	0	0
26	Nawada	0	3	1. Kawakol,Nawada Dt. -16.07.2023/ 2. Govindpur, Nawada Dt. - 19.07.2023 / 3. Rajauli Block , Nawada Dt.25.07.2023	491	Sri Chandra Shekhar Singh, Adv. Smt. Manju Kumari, Teacher, Smt. Pushpa Kumari, Teacher	each prog. 3 hrs.	Family Law,Cr. & Civil Law,Labour Law, Women &the Reproductive Health Rights, Women in Custody	Yes	1.Primary School, Gaighat 2. Middle School Govindpur, 3. Rajauli Block Assembly Hall,	511	0	15	Nal-Jal Yojana Indra Awas Yojana , Road Construction

27	Patna	8	8	1. Paliganj Dt.- 15.07.2023 Time- 11am 2. Barh Dt. 17.07.2023 Time-11 am 3. Masaurhi Dt.- 21.07.2023 Time-11 am 4. Patna Dt. 21.07.2023 Time-2 pm 5. Patna Dt. 21.07.2023 Time-2 pm 6. Patna Dt. 24.07.2023 Time- 12.30 pm 7. TLSC Patna City Dt. 25.07.2023 Time-2 pm 8. TLSC Danapur Dt. 27.07.2023 Time- 11 am	495	Sri Hrishikesh, Adv. Sri Brijkishore Prasad, Adv. Sri Lokesh Anand , Adv. Smt. Sapna Rani, Adv. Smt. Saloni Sinha, Adv. Sri Sabita Ali , Adv. Sri Gunjan Kumar Ojha , Adv.	3-4 hrs.	Fundamental Rights Domestic violence , Posh Act Labour law, Cri.& Civil Law etc.	Yes	Chandos, paliganj, Barh, Masaurhi, Patna, Khajanch Road, Patna, Kamla Nehru Nagar, Patna, Mughalpura, Patna city, Danapur Patna, Kadmakuan Patna	60	0	16	Family related Question
28	Purnea	3	3	Dhamdaha Dt. - 18.07.2023 2. Baisi, Purnea Dt.- 20.07.2023 3. Purnea Dt. 25.07.2023	180	Smt. Nilima Shankar, P. Adv. Md. Ziaur Rahman, P. Adv., Smt. Kumari Vedwati Yadav, P. Adv., Sri Rajiv Kumar, P. Adv. Sri Manoj Kumar Jha, P. Adv.	each prog. 3-4 hrs.	women & Constitution, Famil law, Cri. & Civil law , Labour Law Women and the reproductive Health Rights Women in custody etc.	Yes	office Dipak Jivika Sankul Stariye sangh, Dhamda ha /Baisi Purnea & PMI, Govt. Medical College & Hospital, Purnea	180	0	0	0
29	Rohtas	2	3	1. Sasaram (Chenari Block) Dt. 21.07.2023 Sasaram Dt. 30.07.2023 Bikramganj Dt. 31.07.2023 (Time -11 am)	203	Sri Anand Prakash Mishra, Adv. Sri Sriman Narayan, Adv. Smt. Urmila Devi	each prog. 4 hrs.	Domestic Violence, Maintenac e, Marriage & Divorce, Fundamental rights	Yes	Panchayat Sarkar Bhawan , Malhipur, Chen ari , G.S. I.S. Malwar Road , Sasaram , Chaudhari charan Singh College, Rajpur	180	35	2	Related to protection of women at POCSO Act.
30	Saharsa	1	3	Saharsa Dt. 16.07.2023, Dt. 22.07.2023 & Dt. 23.07.2023	154	Smt. Ranjana Kumari, Smt. Meena Kumari, Smt. Reeta Rani Thakur , Panel Advs.	3 hrs.	Domestic Voilence, Human Trafficking, Child Marriage Proverty rights of Women, POCSO, Cr. P.C., I.P.C related women Sec.	Yes	Gram Kahchari Amarpur, Balhaapatti, Bishanpur	0	37	59	Related to Legal Aid

31	Samastipur	2	3	1. Dalsinghsarai Dt. 23.07.2023 Time- 10 am 2. Rosera Dt. -26.07.2023, Time- 10 am 3. DLSA, Samastipur Dt.	181	Sri Santosh Kumar, Adv. Sri Deepak Sharma , Adv. Smt. Pushpanjali Kumari, Adv. Smt. Ranju Choudhary Adv.	3 hrs.	Introduction to Role and functions of NCW for Women Family Laws Cri. & Civil Laws, Labour Laws women and constitution Women in custody etc.	Yes	Panchayat Samiti Bhawan, Dalsinghsarai, Legal Litacy club, U.R.college Rosera & ADR Building , Samastipur	70	15	0	Family related Question
32	Saran	3	3	Sadar Dt. Sonepur Dt. Madhaura Dt.	180	Smt. Sunita Kumari Adv. Sri Manas Piyush , Adv. Smt. Saroj Kumari Adv.	2.30 hrs.	Introduction to family law Marriage and divorce law acid attack out ragging modesty of women etc.	Yes	Sonpur anumandal Madhaurah Anumandal and Sadar Block Saran	0	0	0	0
33	Sheohar	1	3	1. Sheohar Dt.-14.07.2023 2. Sheohar Dt.-19.07.2023 3. Sheohar Dt.- 26.07.2023	180	Smt. Tulsi Kumari, Adv. Smt. Arpana Kumari	each prog. 3-4 hrs.	Women & the Constitution , Family Law, Cri. & Civil Law , Labour Law , Women & the Reproductive Health Rights, women in Custody	Yes	Chamber of Ld. Secret ary, Block Office, Project Girls High School, Sheohar	360	26	0	Law related to Land dispute, Women's rights etc.
34	Sitamarhi	3	3	1. Sitamarhi Sadar Dt. 2. Pupri Dt. 3. Belsand Dt.	236	Smt. Pragati Srivastava Adv. Smt. Shobha Kumari, Adv.	5 hrs.	women and Constitution Family law Criminal & Civil law, Labour law etc.	Yes	DLSA Office Sadar, Sitamarhi , Humaupur panchayat Bhawan Benapatti, Lohasi Panchayat Bhawan, Belsand	162	11	6	Family Law, Cri. & Civil Law, Maternity benefits Act , Fundamental rights etc.
35	Siwan	3	3	1. Siwan Sadar Dt. 16.07.2023 Time - 10.30 am 2. Mairwa Block Dt. 23.07.2023 Time- 10.30 am 3. Pachrukhi Block Dt. 30.07.2023 Time- 10.30 am	65/54/64	Sri Ganesh Ram Adv. Smt. Nika Garg Adv. Sri Manoj Kumar Singh Adv. Smt. Sangeeta Singh Adv. Sri Ishwar Chand Maharaj Adv. Smt. Raj Kumari Devi Adv.	each prog. 6 hrs.	Introduction to role of NCW Women and the Constitution, Family Law, Cri. & Civil Law , Labour Law, Women and the Reproductive Health Rights	Yes	Adarsh Sarwati Budh Niketan Chhotpur, Rajkiya Prathamik Vidyalaya Panchayat Kabirpur, Panchayat Bhawan village Ukhai Purab Patti Panchrukhi	1000	30	10	Security and Women related laws

36	Sheikhpura	0	3	1. Sheikhpura Dt.-12.07.2023 2. Sheikhpura Dt.-19.07.2023 3. Sheikhpura Dt.-26.07.2023	194	Sri Upendra Pd. Adv. ,Smt. Alambusha Sinha Adv	each prog. 3 hrs.	Hindu Succession Act, Domestic Violence Act, Rights of arrested women & woment under custody, child marriage act. & Law related to woment under indian Constitution etc.	Yes	ADR, Buiding Civil Court , Sheikhpura, JNV Sheikhpura, Badshahpur	560	52	64	Legal Aid , Domestic Violence cases where wego for FIR
37	Supaul	3	3	1. Birpur Dt.-12.07.2023, Time- 11 to 1 pm 2. Triveniganj Dt.-16.07.2023 Time-11 to 1.30 pm	185	Smt. Shakti Kumari, Adv. & Smt. Soni Kumari, Adv.	Birpur and Triveniganj Prog. 4 hrs. and Supaul-3 hrs.	Labour laws, Posh Act, Maternity Benefit Act etc.	Yes	DLSA, Campus,Supaul	180	135	17	Security and Women related laws

Photographs of DLSA, Darbhanga



Photographs of DLSA, Araria





Photographs of DLSA, Patna



Photographs of DLSA, Begusarai



Photographs of DLSA, Sitamarhi



सीतामढ़ी 27-07-2023

कार्यक्रम • लोहासी पंचायत में महिलाओं को दी गई कानून संबंधित कई तरह की जानकारी महिलाएं समाज में तभी सशक्त हो पाएंगी, जब उन्हें अधिकार से जुड़े कानून की जानकारी होगी

भास्कर न्यूज़/सीतामढ़ी

राष्ट्रीय महिला आयोग व जिला विधिक सेवा प्राधिकार के संयुक्त तत्वावधान में बृहन्नागर प्रखंड के लोहासी पंचायत में महिला सशक्तिकरण विषय पर शिविर का आयोजन किया गया। इस अवसर पर महिलाओं को संविधान में दिए गए कानूनी अधिकार के बारे में विस्तृत जानकारी दी गई। जिला विधिक सेवा प्राधिकार के सचिव रेशमा चर्मा ने कहा कि समाज में महिलाएं तभी सशक्त होंगी जब उन्हें कानून संबंधी जानकारी होगी। इसलिए हर महिलाओं को अपने अधिकार व संविधान में दिए गए कानून संबंधी अधिकार की जानकारी होनी चाहिए। कहा कि महिलाओं को स्वतंत्रता का अधिकार प्रदान किया गया है, ताकि वह स्वतंत्र रूप से भारत के क्षेत्र में आवागमन, विकास व्यवसाय कर सकें। कहा कि



शिविर में शामिल सचिव व अन्य।

महिलाओं को भी पैतृक संपत्ति में बराबर की हिस्सेदारी दी गई है। कहा कि जब तक ये कानून संबंधी बात महिलाएं नहीं जानेंगी तब तक अपने अधिकार के लिए कैसे दावा पेश करेंगी। इसलिए महिलाओं को सराफा देने के लिए कानून संबंधी जानकारी का होना जरूरी है। शिविर में शामिल

बीडीओ कुणाल कुमार, फैल अधिकारी प्रमोद श्रीवास्तव, सोभा कुमारी, अतिथि के पदाधिकारी आदि ने कहा कि आज महिलाएं परिलु हिंसा की शिकार हो रही हैं। ऐसे में उन महिलाओं को अपने हक व अधिकार के साथ कानून की जानकारी होनी जरूरी है। ताकि उन्हें प्रताड़ना नहीं

सहनी पड़े। इस दौरान उन्होंने कहा कि अगर कोई महिला या व्यक्ति कानूनी पैच में फँस गई है अपना लाचार व आर्थिक तंगी के कारण मुकदमा में फैली करने में अक्षम है तो ऐसे लोगों के लिए विधिक सेवा प्राधिकार की ओर से मुफ्त कानूनी सहायता दिया जाएगा।

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